BUSINESS ADVISORY COMMITTEE

Fifty-second Report

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Tuesday, the 2nd August, 1960.

2.   The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:-

(1)	The Taxation Laws (Amendment) Bill, 1960. (Consideration and Passing)	4 hours
(2)	The Rubber (Amendment) Bill, 1960 (Consideration and passing)	1 hour
(3)	The Motor Transport Workers Bill, 1960 (Reference to Joint Committee of the Houses)	3 hours
(4)	The Religious Trusts Bill, 1960 (Reference to Joint Committee of the Houses)	4 hours
(5)	Motion to be moved by Dr. K.L. Shrimali re: Report of the University Grants Commission for the period April, 1958 - March, 1959, laid on the Table on the 24th February, 1960.	3 hours
(6)	Motion to be moved by Shri B.N. Datar re: Ninth Report of the Union Public Service Commission, laid on the Table on the 17th December, 1959.	3 hours
(7)	Motion to be moved by Shri Gulzarilal Nanda re: Third Five Year Plan - A Draft Outline, laid on the Table on the 1st August, 1960.	18 hours
(8)	Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1958-59, laid on the Table on the 22nd December, 1959.	6 hours

3.   The Committee recommend that on the day the Report of the Commissioner for Scheduled Castes and Scheduled Tribes is discussed, the House may sit till 6 P.M.

NEW DELHI,   M. ANANTHASAYANAM AYYANGAR,